

BSF	85
CRPF	83 (including 12 under raising)
Assam Rifles	25 (including 4 under raising)
ITB	10

The CISF is structured on need based pattern according to requirements of each undertaking and not on battalion basis and its strength as on 1.1.1986 is 52,579 personnel.

(b) Sanction has been issued for raising additional battalions during 1986-87, as detailed below :—

BSF	5
Assam Rifles	4

The strength of CISF is likely to be increased by about 2100 personnel during 1986-87.

#### **Adhwara River Project of Bihar**

1421. SHRI ABDUL HANNAN ANSARI : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that Government of Bihar has sent the proposal of Adhwara river project which flows through the Madhubani and Darbhanga districts of North Bihar to the Ministry of Planning for approval;

(b) if so, when approval is going to be given; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) Yes, Sir.

(b) and (c) A view on the acceptance of the scheme by the Planning Commission will be taken after compliance of outstanding observations on the project by the Ganga Flood Control Commission in consultation with the State Government.

#### **Pakistani Spy Ring Busted in Rajasthan Border**

1422. SHRI MAHENDRA SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the BSF has recently busted Pakistani spy ring operating in the Rajasthan border areas and arrested at least three spies;

(b) if so, the details of the spy ring and its modus operandi; and

(c) what steps have since been taken in the light of the findings and the investigation made into the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c) On January 26, 1986 three Pakistani nationals were apprehended by the Border Security Force and the local police in District Sri Ganganagar. An Indian accomplice was also arrested.

In another case on January 31, 1986, two Pakistani nationals were apprehended by the Border Security Force in Ganganagar District of Rajasthan. An Indian national was arrested later in this case.

Preliminary investigations indicate that the Pakistani nationals had entered India for obtaining intelligence.

BSF patrolling has been strengthened in these and other areas.

#### **Assent to Gujarat Private Primary Educational Institutions Bill**

1423. DR. A.K. PATEL :  
SHRI HAROOBHAI MEHTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Government had received "Gujarat Private Primary Educational Institutions Bill" on 6 January, 1984 but it is still lying under consideration despite lapse of two years;

(b) the steps, if any, required to be taken by Government of Gujarat to expedite the approval to this Bill; and

(c) the reasons for not clearing the Bill ?

**THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) :** (a) No Bill of the nomenclature mentioned in the question was received.

The Bombay Primary Education (Gujarat Amendment) Ordinance, 1983 was received on 6.1.1984.

(b) and (c) The previous instructions of the President for the promulgation of the Ordinance have already been conveyed to the State Govt. on 25.2.86.

#### **Passport Office**

1424. **SHRI VIJAY N. PATIL :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) how many passport offices are working in the country;

(b) whether there is any proposal to open new passport offices; and

(c) if so, the places where Government propose to open new passport offices ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) :** (a) There are 21 Passport Offices and 2 Liaison Offices under the control of the Ministry of External Affairs, and two Passport Offices manned by the Union Territory of Goa, Daman and Diu at Panaji, and Union Territory of Andaman, Nicobar and Minicoy Islands at Port Blair respectively.

(b) No, Sir.

(c) Does not arise.

#### **Defection by Embassy Personnel in Norway**

1425. **SHRI M.R. SAIKIA :**  
**SHRI SANAT KUMAR MANDAL :** Will the Minister of

EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that one of the Embassy personnel in Norway has defected taking away with him a huge amount of money from the embassy fund;

(b) if so, what action has been taken by Government for its recovery; and

(c) whether Government have taken any immediate precautionary measures to prevent such occurrences in our other embassies in future ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) :** (a) Shri Harinder Singh, formerly First Secretary in our Mission in Oslo deserted on 19th June, 1984 and took away with him some money from the Embassy account.

(b) The question of recovery of the funds embezzled was taken up with the Norwegian Foreign Office. As a result of discussions it was not considered advisable to pursue this matter because it would have involved the Mission inter alia in long court proceedings.

(c) Government have taken all possible precautionary measures to prevent such occurrences in our Embassies in the future.

#### **Proposal for Lumpsum Payment in Lieu of Pension**

1426. **SHRI C. SAMBU :** Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to pay 90 months basic pay in place of monthly pension to Central Government pensioners including defence pensioners; and

(b) if so, whether the proposal has been referred to the Fourth Pay Commission ?

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) :** (a) No, Sir.

(b) Does not arise.